

ORIGINAL IN HINDI

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
STARRED QUESTION NO.186
TO BE ANSWERED ON 12TH MARCH, 2021

SALE PRICE OF WHEAT AND RICE

186 # SHRI SUSHIL KUMAR MODI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether it is a fact that under the National Food Security Act, 2013, the rate of wheat and rice were fixed at ₹2 and ₹3 respectively for three years;
- (b) whether it is also a fact that the cost price of rice and wheat is ₹42.94 and ₹29.94 respectively;
- (c) whether Government proposes to increase the sale price of wheat and rice in Public Distribution System (PDS) keeping in view the rising cost price; and
- (d) if not, the reasons therefor and the details of the cost and purchase prices of wheat and rice?

A N S W E R
MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRI PIYUSH GOYAL)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO. *186 FOR ANSWER ON 12.03.2021 IN THE RAJYA SABHA.

(a): Yes Sir, the Central Issue Prices of rice and wheat fixed at Rs.3/2 per kilogram respectively under Schedule-I of the National Food Security Act, 2013 (NFSA) was initially valid for a period of three years from the date of NFSA coming into force, i.e. July 5, 2013. These Central Issue Prices are uniformly applicable for all NFSA beneficiaries.

(b): The economic cost of rice and wheat is Rs.42.94/- and Rs.29.94/- per kilogram respectively for the year 2021—22 (BE).

(c): At present, no proposal for revision in the Central Issue Prices of foodgrains under the National Food Security Act, 2013 is under consideration of the Government.

(d): The Central Issue Prices of rice and wheat as incorporated in Schedule-I of the National Food Security Act, 2013 at Rs.3/2 per kilogram respectively were valid till 2016. Thereafter, the matter was reviewed from time to time and keeping in view the interests of the vulnerable sections of the population, these have been kept unchanged since the implementation of the Act. Further, to safeguard the interests of the NFSA beneficiaries in the wake of ongoing Covid pandemic, no revision in the Central Issue Prices is being envisaged currently by the Government.
